NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 58/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Sand Land Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

1 DEEPEK KUKREJA PCS

2 ANURABHA ARGARWAL PCS

Aggaewal

ORDER CP No. 58/441/NCLT/MB/MAH/2017 (Compounding)

- 1. The Learned Representatives of the Petitioner present.
- 2. Matter is already adjourned to **19.04.2017**.

Sd/-

Dated: 23.03.2017 M.K. Shrawat Member (Judicial)